

National Company Law Tribunal



Allahabad Bench

C P NO. (IB) 107/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: Cute chemicals vs. Uniworl Sugars Pvt Ltd (USPL)

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Monica Nanda	PCS	Respondent	
<u>2.</u>	Sanjay Tapriya	Director	Resp.	

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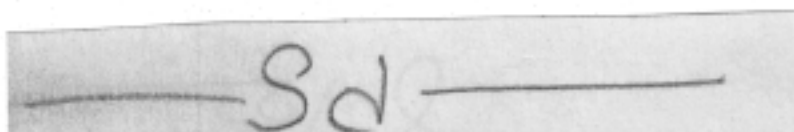
Miss Monica Nanda along with Sanjay Tapriya, Director of the Company.

Today, the petitioner counsel is not available, he is expected to file a rejoinder. Hence, one more opportunity is granted to file the Rejoinder.

The matter be listed on 7th December, 2017.

Date: 29/11/2017

Typed by
Jyoti
(Stenographer)



**H.P. Chaturvedi,
Member(Judicial)**